

DIVISION BENCH  
COURT - I

S-3

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/217(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05<sup>TH</sup> JULY 2024**

IN THE MATTER OF	<b>SAMBHAV MERCANTILES PRIVATE LIMITED VS PABITRA ENCLAVE PRIVATE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 7</b>

**Appearances via video conference/physically**

Ms. Shreya Choudhary, Adv. ] For the Financial Creditor

**ORDER**

1. Ld. Counsel for the Financial Creditor present.
2. Registry is directed to issue notice to the Respondent to file their Reply Affidavit by way of speed post and e-mail and place the tracking information on record.
3. Post this matter on **12.08.2024**.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**